

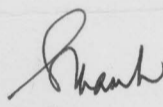
M.A. 151/05
in
O.A. 1058/02


18.01.2005

Hon'ble Mr. Justice S.R. Singh, V.C.
Hon'ble Mr. S. C. Chaube, A.M.

Shri M.K. Upadhyay counsel for the applicant. Shri S.K. Pandey holding brief of Shri S. Singh counsel for the respondents.

Misc. Application 151/05 has been instituted seeking withdrawal of O.A. No.1058/02 on the ground that applicant has been assured prompt relief at the level of the department. In case the O.A. is withdrawn. Considering the submission made by applicant's ~~case~~ counsel, M.A. No.151/05 is allowed. The O.A. is dismissed as withdrawn with liberty to applicant in view of what is stated in Annexure RA-I and RA-4.


A.M.


V.C.

shukla/-